

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

STARRED QUESTION NO:417

ANSWERED ON:17.12.2009

IRREGULARITIES IN DISTRIBUTION OF FERTILIZERS

Naik Shri Shripad Yesso;Tandon Shri Lal Ji

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has received reports regarding irregularities in the distribution of fertilizers in the recent past;
- (b) if so, the details thereof;
- (c) whether the Government has received any reports of smuggling of fertilizers from India to neighbouring countries during the last one year;
- (d) if so, the details thereof; and
- (e) the details of the steps being taken by the Government to check such irregularities and make fertilizers available to the farmers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 417 to be answered on 17.12.2009.

(a) to (b): No, Madam. No such reports of any irregularities in distribution of fertilizers have been received from the State Governments.

(c) to (d) : There are reports of smuggling of fertilizers from India to neighboring countries. However, these have not been confirmed by the State Governments. The State Governments have been advised by the Department of Fertilizers to keep a vigil and to check smuggling of fertilizers from India to other neighboring countries through land and sea routes.

Similarly Union Home Ministry has also alerted Border guarding forces viz., Border Security Force (BSF), Indo-Tibetan Border Police, Assam Rifles and Sashastra Seema Bal and Coast Guard to maintain strict vigilance on the borders to curb smuggling of fertilizers. Further Union Home Secretary has also addressed the Chief Secretaries of Arunachal Pradesh, Assam, Bihar, Gujarat, Manipur, Meghalaya, Mizoram, Nagland, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand and West Bengal to sensitize the authorities concerned to curb the smuggling of fertilizers into the neighboring countries.

(e): The State Governments, as the enforcement agencies, are adequately empowered under Fertilizer Control Order, 1985 to take appropriate action against any offender who indulges in any kind of malpractices including black marketing.

Further, the following steps are being taken to make fertilizers available to the farmers:

- i) The gap between requirement and indigenous production of fertilizers is met through imports;
- ii) Department of Fertilizers operates Buffer Stock of Urea, DAP & MOP through State Institutional Agencies/ fertilizer companies in major fertilizer consuming States to the tune of 6.25 LMT, 3.50 LMT and 1.00 LMT respectively;
- iii) The movement of fertilizers is being monitored throughout the country by an on-line web based monitoring system ([www.urvarak.co.in](http://www.urvarak.co.in)) also called as Fertiliser Monitoring System (FMS).